GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:1361 ANSWERED ON:28.07.2015 Polluting Industries Diwakar Shri Rajesh Kumar;Hemamalini Smt. ;Tanwar Shri Kanwar Singh

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has any plan to undertake survey of polluting industrial units located in the cities situated on the banks of the Ganga and Yamuna;
- (b) if so, the details thereof;
- (c) whether the Government is contemplating to start the procedure for removal of those identified industries, which are polluting Ganga and Yamuna rivers; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a)Central Pollution Control Board (CPCB) has inventorised Grossly Polluting Industries (GPIs) in 5 states on the main stem of River Ganga and its tributaries i.e. Kali-east and Ramganga as well as Yamuna.
- (b)The state-wise and sector-wise status of Grossly Polluted Industries GPIs in Ganga basin is given at Annexure. The industries discharging effluents in Yamuna at Haryana are 1211 and in Uttar Pradesh these are 2381.
- (c) & (d) As per Water (Prevention and Control of Pollution) Act, 1974, Air (Prevention and Control of Pollution) Act, 1981 and Environment (Protection) Act, 1986, non-compliant industries can be directed to close operation till they take steps to achieve compliance with environmental standards; however, removal is not provided in the aforesaid Acts.